

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

MA.No.7 of 2024

In

Original Application No. 55 of 2020 (SZ)

IN THE MATTER OF:

Pattabhiraman.V

Vs

**The Chief Secretary to the Government
And others**

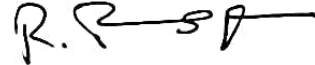
... Respondents

TYPED SET OF PAPERS

S.No	DATE	PARTICULARS	PAGE No
1.	02.07.2025	Report filed by the 9 Respondent Tambaram city municipal corporation	1

Certified that the contents of the typed set are true copies of their originals

Dated at Chennai on this the 2nd day of July , 2025.



Counsel for 9th Respondent.

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE

M.A. 7 of 2024

in O.A. 55 of 2020

**In the matter of
Pattabhiraman. V**

Vs

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Respondents

STATUS REPORT REGARDING POTHERI LAKE

I, the undersigned, submit this Status Report before this Hon'ble Tribunal in compliance with the directions issued in the above matter, and respectfully submit the following for the kind perusal of this Hon'ble Tribunal:

1. Potheri Lake

Potheri Lake, located in Zamin Pallavaram Village, Revenue Survey No. 243, within Zone III of Tambaram City Municipal Corporation, covers an area of 10.67 acres with a storage capacity of 1,59,130 cubic meters. Potheri Lake receives surplus water from the Pallavapuram Periya Lake, and its excess water is carried further to Keelkattalai Lake through a connecting channel. Additionally, surface runoff from the Pallavapuram and Pammal areas is collected by Pallavapuram Periya Lake via stormwater drains and other surface channels.



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2. Existing UGSS Infrastructure in Zone II

Zone II of Tambaram City Municipal Corporation, which corresponds to the erstwhile Pallavapuram Municipality, extends over an area of 18.01 sq. km, with a road network spanning 242 km and a population of 2,01,545 (Census 2011).

An Underground Sewerage System (UGSS) was implemented in 2011, comprising the following infrastructure:

- 197.70 km of sewer lines
- 24.70 m of pumping main
- 7,505 machine access points
- One main pumping station
- Three sub-pumping stations
- Twelve lifting stations

The surrounding area of Potheri Lake has been covered under the above sewerage scheme.

3. House Service Connections

A total of 59,754 household sewer connections has been provided under the Underground Sewerage System (UGSS) in Zone II, covering the entire Pallavapuram area and partially extending into Chrompet (Zone III).

4. UGSS Expansion Proposal

Tambaram City Municipal Corporation comprises five zones. Zones II, III (partially), IV, and V are currently covered under the Underground Sewerage System (UGSS).

A Detailed Project Report (DPR) has been prepared for the uncovered areas of Thiruneermalai, Chitlapakkam, Sembakkam,



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Perungalathur, Peerkankaranai, and Madambakkam, and has been submitted to the Government for administrative sanction at a total estimated cost of ₹2,010 Crore.

In this regard, the Hon'ble Minister for Municipal Administration and Water Supply Department has announced in the Legislative Assembly for the year 2024–2025 the expansion of the UGSS at an estimated cost of ₹750 Crore to cover the remaining areas of Madambakkam, Chitlapakkam, and Sembakkam within Tambaram Corporation. This includes:

- 350 km of sewer pipelines
- 13 lifting stations
- 07 pumping stations
- 26 MLD sewage treatment plant

The scheme is expected to benefit approximately **50,472 households**. The remaining uncovered areas detailed in the DPR will be taken up for implementation in a **phased manner**, ensuring complete UGSS coverage across Tambaram City Municipal Corporation in due course.

5. UGSS Works in Zone I – Anakaputhur and Pammal

Underground sewerage works in Zone I (covering Anakaputhur and Pammal) were initiated in 2021 at a project cost of ₹211.15 Crore. The physical progress of the project has reached 95%, and the infrastructure is expected to be commissioned and made operational shortly.



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6. Sullage Vehicle Licensing for Non-UGSS Areas

Tambaram City Municipal Corporation (TCMC) has licensed **46 private sullage tankers**, which are responsible for collecting untreated sewage from households and safely disposing of it at the decanting facilities located at the **Manurankulam Sewage Treatment Plant (27 MLD STP)** in West Tambaram. All these tankers are fitted with **GPS and geo-fencing technology**, and their movements are continuously monitored through the **Integrated Command and Control Centre (ICCC)** established by TCMC. This end-to-end tracking — from the point of collection to final disposal — ensures the **prevention of illegal sewage discharge into water bodies**.

7. Solid Waste Monitoring in Potheri Lake

The **Tambaram City Municipal Corporation (TCMC)** has established an **Integrated Command and Control Centre (ICCC)** to ensure strict adherence to the **Solid Waste Management (SWM) Rules, 2016**.

To deter waste dumping and other illegal activities, **Tambaram City Municipal Corporation (TCMC)** has installed **10 CCTV cameras** around the Potheri Lake.

8. Development Works by CMDA

The **Chennai Metropolitan Development Authority (CMDA)** has undertaken the development of **Potheri Lake** at an estimated cost of **₹8.46 Crore**. The work order was issued on **30.05.2025**, and **bund strengthening work** is currently in progress. **Similarly, the following interventions have been planned:**

- Compound Wall
- Paver Pathways



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- Aeration Units for the pond
- Irrigation system
- Kids Play Equipment
- Outdoor Gym Equipment
- Grass Area
- CCTV & PA System
- EPDM Flooring

The project is expected to be **completed within six months.**

9. Construction of Retaining Wall

As a temporary measure, a retaining wall has been constructed at the sewage diversion channel near the inlet vent of Potheri Lake to ensure that untreated sewage does not directly enter the lake.

It is respectfully submitted that upon completion of the aforementioned UGSS expansion, sullage vehicle regulation, and related infrastructure development, the inflow of sewage into Potheri Lake will be fully eliminated.”.

In view of the foregoing facts and the comprehensive measures being undertaken by the Government to prevent sewage contamination and rehabilitate Potheri Lake, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to take the above facts on record and pass such orders as may be deemed fit, including closure of the present application, in the interest of justice.



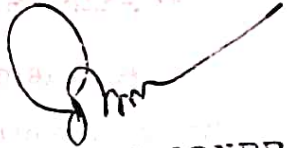
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Municipal Corporation**

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VERIFICATION

I, Balachander, son of Srinivasan, Commissioner, Tambaram City Municipal Corporation, do hereby solemnly affirm and state that the contents of the report hereinabove are true and correct to the best of my knowledge and have affixed my signature herein.

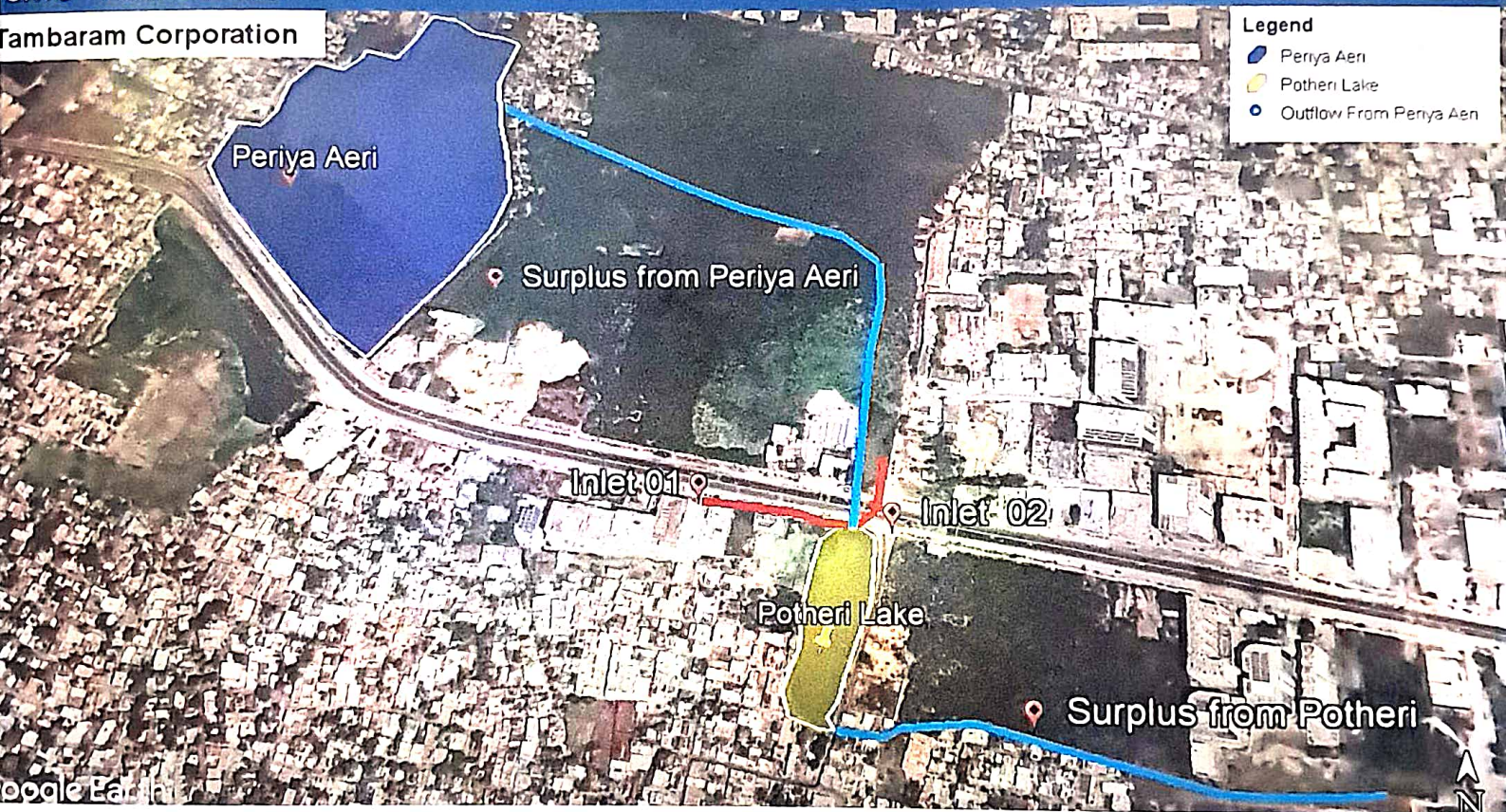
Signed and Verified at Tambaram
On this, the 2nd day of July, 2025.



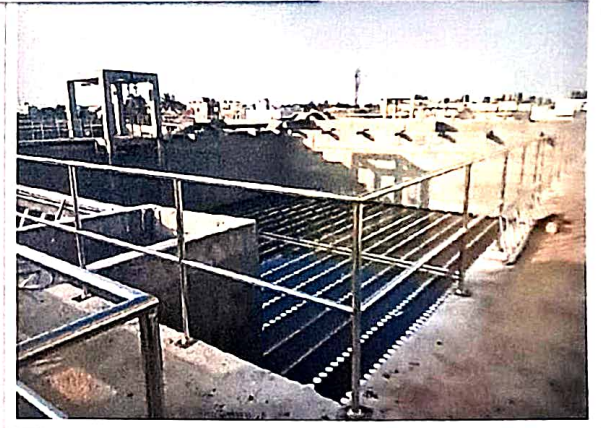
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Tambaram City
Municipal Corporation

CMC - Potheri Lake

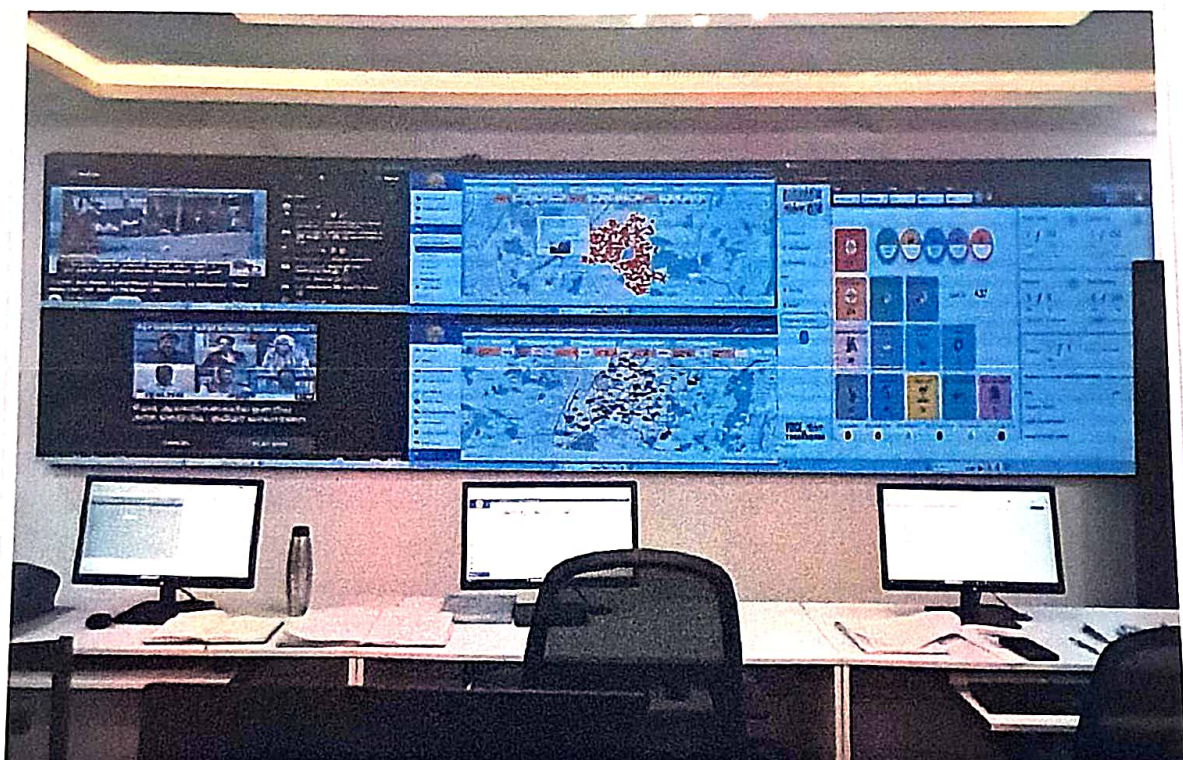
Tambaram Corporation



CMC - ANAKAPUTHUR SEWAGE TREATMENT PLANT - 27 MLD



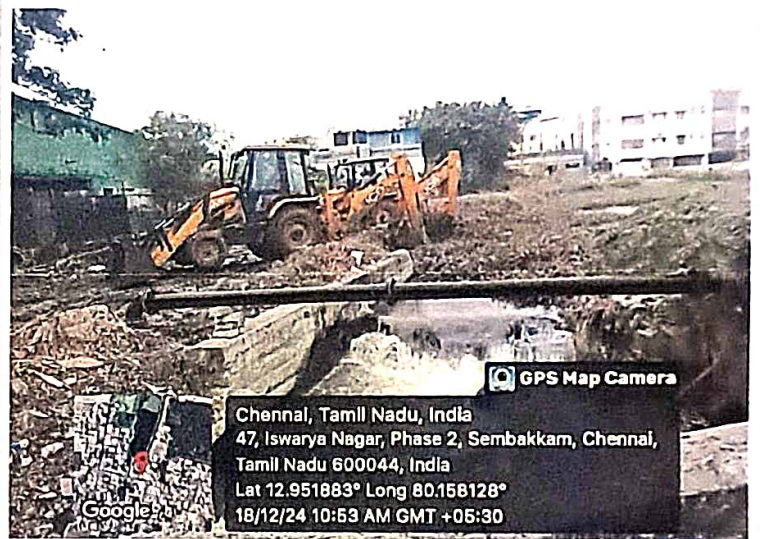
CMC - SWM Monitoring Through ICCC



CMC - INSTALLATION OF CCTV ON THE PERIPHERY OF THE LAKE

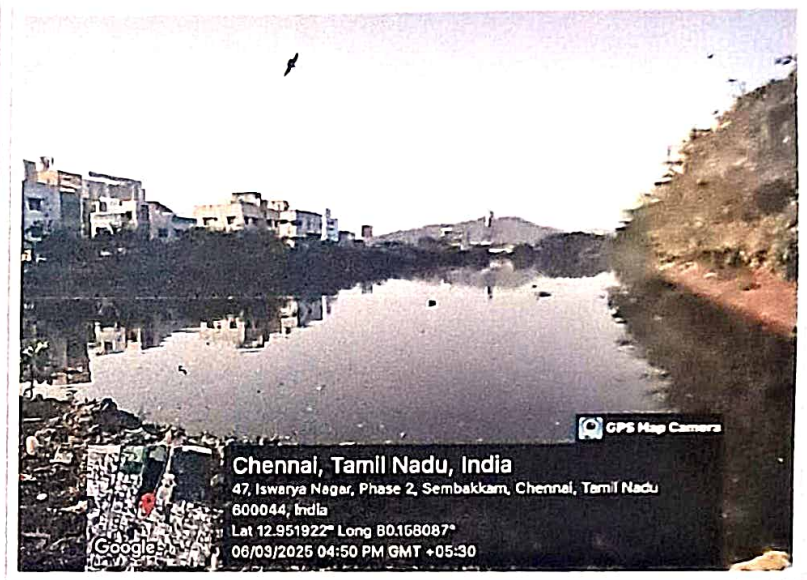


EFFORTS TAKEN BY TCMC TO PROTECT THE POTHERI LAKE



Removal of Water Weeds and Hyacinth - BEFORE

EFFORTS TAKEN BY TCMC TO PROTECT THE POTHERI LAKE



Removal of Water Weeds and Hyacinth - AFTER

EFFORTS TAKEN BY CMDA TO PROTECT THE POTHERI LAKE



Strengthening of Bund

CGMC HANDED OVER POTHERI LAKE TO CMDA ON 09.10.2024


அனுப்பி திரு. சேனாசாமி தலைவர் தாம்பரம் மாநகராட்சி சென்னை - 45	பெருநகர The Member Secretary, Chennai Metropolitan Development Authority, Thalamuthu Natarajan Building, No.1 Gandhi Irwin Road, Egmore, Chennai 6
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ப.க.எண். /2024/51(ம-4) நாள்:09.10.2024

பொருள்:	தாம்பரம் மாநகராட்சி - சென்னை பெருநகர வளர்ச்சி குழுமம்-பட்டினம் அறிவிப்பு 2024-25 மகாநகர சட்டமன்ற உறுப்பினர்களைக் கட்டுப்பாட்டுத் தொகுதியில் முன்மொழியப்பட்ட உட்கட்டணத்து திட்டங்கள் - பெருநகரத்தின் பகுதியில் அமைந்துள்ள பட்டினம், APJ அருகில் உள்ள பட்டினம் மற்றும் நெமிலிச்சேரி பகுதியில் உள்ள பொத்தேரி மேம்படுத்தும் பணிக் குழுமம் சம்பந்தம் சம்பந்தம்-பொதுமக
பரிந்துரை:	சென்னை பெருநகர வளர்ச்சி குழுமம் உறுப்பினர் செயலாளர் கடித எண்:NTI/1075.2024, நாள்:10.09.2024

மேல்க்கண்ட கட்டுப்பாட்டுக் குழுமம் சம்பந்தம் பெருநகர வளர்ச்சி குழுமம் - பட்டினம் அறிவிப்பு 2024-25 மகாநகர சட்டமன்ற உறுப்பினர்களைக் கட்டுப்பாட்டுத் தொகுதியில் முன்மொழியப்பட்ட உட்கட்டணத்து திட்டங்கள் - பட்டினம், APJ அருகில் உள்ள பட்டினம் மற்றும் நெமிலிச்சேரி பகுதியில் உள்ள பொத்தேரி மேம்படுத்தும் பணிக் குழுமம் சம்பந்தம் சம்பந்தம்-பொதுமக முறையான வழிகாட்டு நெறிமுறைகள் மற்றும் திட்ட வரையறைகள் படி பணிகள் மேற்கொள்ளப்பட வேண்டும் என்பதன் அடிப்படையில் தடைபின்மை சான்று வழங்கப்படுகிறது.

சென்னை பெருநகர வளர்ச்சி குழுமம்



 தலைவர்
 தாம்பரம் மாநகராட்சி


9/10/24

**தாம்பரம் மாநகராட்சி
தடைபின்மை சான்று**

சென்னை பெருநகர வளர்ச்சி குழுமம் - பட்டினம் அறிவிப்பு (Upgradation of Upgradation of putheri lake at Nemilicherry) மகாநகர உறுப்பினர்களைக் கட்டுப்பாட்டுத் தொகுதியில் முன்மொழியப்பட்ட உட்கட்டணத்து - நெமிலிச்சேரி பகுதியில் உள்ள பொத்தேரிமேம்படுத்தும் பணிக் குழுமம் சம்பந்தம் சம்பந்தம்-பொதுமக முறையான வழிகாட்டு நெறிமுறைகள் மற்றும் திட்ட வரையறைகள் மேற்கொள்ளப்பட வேண்டும் என்பதன் அடிப்படையில் தடைபின்மை சான்று வழங்கப்படுகிறது.

உதவி பொறியாளர்
தாம்பரம் மாநகராட்சி


 உதவி பொறியாளர்
 தாம்பரம் மாநகராட்சி
 9-10-24


 தலைவர்
 தாம்பரம் மாநகராட்சி

INITIATIVES PROPOSED FOR LAKE REJUVENATION - CMDA

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Project Features :

The features mentioned are associated with the of lake located at Putheri, Nemilichery. The Lake promote outdoor fitness and recreation for the

- Sand Pit
- Parking
- Compound wall
- Paver pathways
- Senior Citizen Court
- Yoga & Meditation court
- Plantation and trees
- Irrigation system
- Signage
- Arrival Court
- Aeration units for pond
- Kids Play equipment
- Outdoor Gym equipment
- Toddler's play area
- Grass area
- Seater
- Electrical Setup (Lamp, top lantern, flood up lights)
- CCTV and PA system
- EPDM Flooring

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
BENCH AT CHENNAI**

MA.No.7 of 2024

In

O A.No. 55 of 2020 (SZ)

REPORT FILED BY 9th

RESPONDENT

DATED 02.07.2025

M/S.P.SRINIVAS (828/1994)

R.PURUSHOTHAMAN (263/2011)

COUNSEL FOR 9th RESPONDENT.

Cell No. 9940118337